1 (129)

Declaration of Assets and Liabilities

Year 2024-2025

Wear 2024-2025

Year 2024-2025

service and presently working as OFFICE ATTENDENT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be 18 2 25 given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	20001-	20001-	KUM AR	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S. B. I 50,000 -	5.B.I 32,000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	S.I.P (Invest) 46,000/-	MIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NEL
(v)	Motor Vehicles (details of make, etc.)	MIL	NIL	NIL	MIL	NIL
(vi)	Jewellery (give details of weight and value)	20gm (gold)	(gold) 180 gm (silver)	(signers)	NIIL	NIC
(vii)	Other assets, such as values of claims / interests	NIL	HIL	NI	NIC	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	ave to be indicated] Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	JOENT FAMILY	NIIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ATTL	NIL	NIL	NĪL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIC	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	MIL	NIL			
(v)	Others (such as interest in property)	NIL	NIL	MILL	NIL	NIL

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government 6 -5:-

[Note: Please give see ate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	HIL	
	(ii) Loans from finance	NIC	HIL
	institutions (iii) Government (a) dues to departing dealing with government	NIL	NIL
	accommodation (b) dues to departure dealing with sur	MIL	NIC.
	(c) dues to depa dealing with supple electricity	NEU	NIC

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	(d) dues to depart dealing with televate (e) dues to depart dealing with government (include aircraft and helical (f) Other dues, in
(b)	(i) Income Tax is surcharge [Also the assessment which Income Ta filed. Give also is Account Number (ii) Wealth Tax (vindicate the assignar upto which Tax return files (iii) Sales Tax (case of propriet business]

NIL	MIL
HIL	NIL
NIL	MIL
PAN - BLSPA15059	NTL
NIL	NIL
NIL	NIL
NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No.

110125365686

Gender

M (M/F)

Date of Birth

2 (DD/MM/YYYY) 0

Class/Group

(A/B/C)

Cadre

OFFICE ATTENDENT

ne e.g. B.A.S.-Bihar Administrative Service,

.- Bihar Secretariat Service etc.)

Home District

PATNA

I hereby de knowledge and belie above details are true to the best of my

Place: PATNA

Signature Amit 185: Anand Name of Employee: AMIT KUMAR ANAND

Designation: OFFICE ATTENDENT

Department: BIHAR LE GTISLATIV

ASSEMBLY

Date: 13-02-2025

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Note:

Please and must be in pres

white paper with computer typed (single side)

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